

Declaration of Assets and Liabilities

श्री राजीव (जार)

Year 06-02-2023

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I, VIVEK KUMAR	SINGH, son/c	daughter/wife of	UPENDER	3 SINGH
agedyears,	belonging to	· BIHAR	VIDHAM	SABHA
service and presently working as	DRIV	ER		
give herein below the details of th	e assets (imm	novable, movable	e, bank balance	e, etc.) of
myself, my spouse and dependants				

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No	- cociiption	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	6000/-	SONT DEVI 2000/-	Name	Name	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		10001-			
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Post office -5000/- Yerly	NIL			
(v)	Motor Vehicles (details of make, etc.)	YAMHA YAMHA	NIL			
(vi)	Jewellery (give details of weight and value)	NIL	NIL			
(vii)	Other assets, such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No	. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		Nume	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Others (such as interest in property)	NIL	NIL			

(2) I give herein below the details of my liabilities $\!\!\!\!/$ overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI BVS	4,00,9001-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	MIL	NIL

विवेदन कुमार सिर्ह

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	BIKE LONE - INDUSTAND BANK	40,000/-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	HUAPS 9581K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	MIL
	(iv) Property Tax	NIL	NIL

Personal Detail

GPF/CPF/PRAN No.	:-	110144243494
Gender	:-	M (M/F)
Date of Birth	:-	30031998 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	5	DRIVER
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	MOTIHARI
I hereby de		that the above details are true to the best of my

Signature Padon Gran Pate Name of Employee: VIVEK KUMAR SINGH Place: PATNA Designation: DRIVER Date: 06.02-2023 Department: BIHAR VIDHAN SABHA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.